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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 174/140(5)/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017**

Name of the Company: Saibaba Surfactants Pvt Ltd. & Ors.
V/s.
Kamalkumar S. Jain & Anr.

Section of the Companies Act: Section 140(5) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	HITESH BUCH	PCS	FOR PETITIONERS	<i>Hitesh Buch</i>
2.	Kamal Jain	ICA	RESPONDENT	<i>Kamal Jain</i>
3.	A. R. Sheth	Adv. & Solicitor	Petitioner	<i>Arjun Sheth</i>

ORDER

Learned Advocate Mr. Arjun Sheth with Learned PCS Mr. Hitesh Buch present for Petitioners. Respondent no. 1 present in person. None present for Respondents and ROC in spite of service of notice.

Proof of dispatch of copy of petition on Respondents filed.

Heard arguments of Learned Counsel for Petitioner.

Learned Counsel for petitioner states that he will implead Mr. Ganpat Patel as a party to this petition.

List the matter on 01.09.2017 for further hearing before admission.

B. Raveendra Babu
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 24th day of August, 2017.